## **Declaration of Assets and Liabilities**

Year 2020-21

I, Shyam Sunder Kumar, son/daughter/wife of Late Ram Ekbal Sharma aged 51 years, belonging to Bihar Vidhan Sabha, service and presently working as Private Secretary give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Gr,	sr. No.	Description	self	spouse Name (s) Bibha Kumari (Wife)	Dependant-1 Name Harshita Sharma (Daughter)	Dependant-2 Name Harsh Raj (son)	Dependant-3 Etc.Name
12	(i)	Cash	20,530.00	25,375.00	5100.00	Nil	N.A
Tarola Co	(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	Rs. 21892.00 in SBI	Rs. 52094.00 in SBI	Nil	Nil	N.A
11.2.2 11.2.2	(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	N.A
1958		Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policies is Rs. 18015/p.a.  R.D. Rs. 2000.00/P.M. PPF in SBI  Sukanya Samriddhi R.D. Rs. 3000.00/ P.M. In SBI  SIP- 2000/P.M.	F.D. Sahara India Rs. 55,300.00 R.D. Sahara India Rs. 1300.00/P.M.	Nil	Nil	N.A
	(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Discover	Nil	Nil	Nil	N.A
	(vi)	Jewellery (give details of weight and value)	Gold 24g.	Gold 230g. Silver 1040g.	Gold 100g. Silver 250g.	Gold 10g.	N.A
	(vii)	Other assets, such as values of claims/ interests	T.V., Fridge, Washing Machine, Cooler, Sewing Machine	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be

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sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Ancestral Property House and Agriculture land in which I am entitle for 1/4 Share of this property Mauza- Shivnagar, Block- Karpi, Distt. Arwal.	Nil	Nil	Nil	N.A
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Residential Plot in which I am entitle for 1/4 Share of this property 11.1/2 Decimal, Khata- 19, Plot No 2030, Mauza- Dhanaut, Block- Danapur.	Nil	Nil	Nil	N.A
(iii)	Buildings (Commercia and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(iv)	Houses / Apartments, etcLocation (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	N.A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN]	Tax -57,500.00 Assessment year 2020-21 PAN No. ANQPK4449L	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

## C. Personal Detail

GPF/CPF/PRAN No.	;-	PTS/BLA-1208
Gender		:- M (M/F)
Date of Birth		:- 0 3 0 1 1 9 7 1 (DD/MM/YYYY)
Class/Group		:- B (A/B/C)
Cadre	:-	Stenographer & Private Secretary Cadre, Bihar Vidhan Sabha, Secretariat
		Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Arwal

I hereby declare that the above details are true to the best of my knowledge and belif.

	Signature 2 417 37 ofer Egg14
	Name of Employee Shyam Sunder Kumar
Place Patna	Designation Private Secretary
Date	Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.